

Review of Nuclear-Non-Proliferation Treaty

181. SHRI YASHWANT SINHA: Will the Prime Minister be pleased to state:

(a) whether the Prime Minister during his recent visit to Japan has suggested that the NPT should be reviewed;

(b) if so, the lines along which the review has been suggested; and

(c) the reaction of the Japanese Government to this suggestion?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA):

(a) to (c) The future of the NPT, along with other related issues, came up for discussion during the Prime Ministers recent visit to Japan. The Prime Minister emphasized that the NPT is a discriminatory treaty creating a perpetual division of the world between nuclear weapon haves and the have nots.

He pointed out that an international consensus on nuclear non-proliferation must be based on principles of universality, comprehensiveness and non-discrimination. Prime Minister suggested that the treaty should be reviewed and amended to remove its discriminatory features. The Japanese took note of our position. They said that in light of their concerns over the issue of proliferation. They would like to hold bilateral talks on the subject. We agreed to explore with Japan possibilities for a new international consensus on non-proliferation.

Restriction on Entry of Indian Consulate Officials in JFK Airport

182. SHRI YASHWANT SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the officials of Indian Consulate in New York are not allowed entry inside JFK Airport to receive visiting Indian VIPs including MPs;

(b) whether it is also a fact that there is no similar restriction on US diplomats in India; and

(c) whether Government of India propose to do something in the matter in order to establish reciprocity?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Only diplomatic officers of the Consulate are allowed entry into the customasarea on production of visitor's pass issued at a special window. The visitor's pass is issued for meeting certain categories of dignitaries which, however, do not include Members of Parliament.

(b) There are no identical restrictions on US diplomats in India. All Diplomatic Missions in India have been issued one non-transferable photo identity pass and two transferable passes for entry of their officials into airport. These passes give them access to all areas of the airport casset for particularly date and occasion/ can also be issued as and when requests for such passes are received.

(c) The restrictions for entry inside JFK airport imposed by the US authorities are applicable to all Missions uniformly. The question of establishing reciprocity will be reviewed.

Fresh U.S. Missile Control Sanctions against India

183. SHRI P. UPENDRA: Will the Prime Minister be pleased to state:

(a) whether the United States of America has announced fresh missile control sanctions against India, along with 20 other sanctions; and

(b) if so, the details of sanction; and

(c) the reaction of Government to these measures?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL